NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI APPELLATE JURISDICTION

Company Appeal (AT) (CH) No. 01 of 2021

(Under Section 61(1) of the Insolvency and Bankruptcy Code 2016)
(Arising out of Order dated 22.12.2020 Read with 07.01.2021 in I.A.No.445
OF 2020 in Company Petition No.77/BB/2020 passed by the Hon'ble National
Company Law Tribunal, Bengaluru Bench)

In the matter of:

Macquarie SBI Infrastructure Investments Ptd.Ltd. Regd.Office 9, Straits View, 321-07 Marina One, West Tower, Singapore 018937 &

SBI Macquarie Infrastructure Trustee Pvt.Ltd.
Regd.Office at 92, Level 9, North Avenue,
Maker Maxity, Bandra Kuria Complex,
Mumbai 400051 represented by authorisex signatory
Mr.Abraham George.

.... Appellants

V.

- 1. Mr.K. Sadananda Shetty,
- No.16, SahasraSree, I Main, I Block, RMV Extension, Stage II, Bengaluru 560094.
- 2. Mr.Sanjith S.Shetty,

No.16, SahasraSree, I Main, I Block, RMV Extension, Stage II, Bengaluru 560094.

- 3.Mr.Suchindra S.Shetty,
- No.16, SahasraSree, I Main, I Block, RMV Extension, Stage II, Bengaluru 560094.
- 4. Mrs. Sujatha S. Shetty,

No.16, SahasraSree, I Main, I Block, RMV Extension, Stage II, Bengaluru 560094.

- 5. Encon Systems Pvt.Ltd. 37, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560025.
- vasant ivagar, bengalara 300025.
- 6. Soham Renewable Energy India Pvt.Ltd.

37, Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560025.

7. Ambuthirtha Power Pvt.Ltd. Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560052.

8.Soham Mannapitlu Power Pvt.Ltd. Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560052.

9. Sohan Phalguni Renewable Energy Pvt.Ltd. Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560052.

10. Sahasralingeswara Power Pvt.Ltd. Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560052.

11. MSG Power Pvt.Ltd. Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560094.

12. Soham Kolavuru Renewable Energy Pvt.Ltd. Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560094.

13. Ocean Deity Investments Holdings Limited PCC, (Mauritius) Limited PLC Regd.Office: IMM Ltd. 4th Floor, Les Cascades Building, Edith Cavell Street, Port Louis, Republic of Mauritius)

14. Abhishek Poddar, 1604, Tower B, Omkar 1973 Offi. Annie Besant Road, Worli, Mumbai 400049. Mobile - +919811212281 E-Mail: abhishek.poddar@macquarie.com 15. Abraham George A-306, Dosti Elite, Sion-Koliwada Road, Sion, Mumbai 400022.

... Respondents

Present:

For Appellant : Mr. Arun Kathpalia, Senior Advocate

Mr. Krishnanendu Datta, Senior Advocate

Mr.Thriyampak Kannan, Advocate

For Respondents 1 to 5 : Ms.Anusha Peri, Advocate. For Respondents 6 to 12 : M/s Nithya Kalyani, Advocate For Respondent 13 : Mr.Rv.Goutham, Advocate

ORDER (VIRTUAL MODE)

Heard Mr. Arun Kathpalia, Learned Senior Counsel appearing for the 'Appellants' in part. For continuation, the matter is adjourned to 23.04.2021.

[Justice Venugopal M] Member (Judicial)

> [V. P. Singh] Member (Technical)

20.04.2021 KM